

(4)
Dated: 24.1.95

Applicant in person.
Respondents by Shri R. K. Shetty.

The applicant states that he has got employment and has taken charge as Chowkidar on 24.6.94 and he does not want to proceed with this application. The application is dismissed for want of prosecution.

24/1/95
Order/Judgement Despatched
to Applicant/Respondent(s)
on 13/2/95

(P. P. Srivastava)
M(A)

(M. S. Deshpande)
VC.

14/2/95